



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 28th September, 2017

SRO 410 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Karnail Singh, Naib Tehsildar, office of Regional Director, Survey and land Records Udhampur/Reasi, to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within such territorial jurisdiction of District Udhampur.

By order of the Government of Jammu and Kashmir.


Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2004/Misc/I-Udhampur
Copy to the:-

Dated: 28-09-2017

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Udhampur. This is with reference to his letter No. DMU/JC/1022 dated 20-09-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,


28-09-2017